

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2324
ANSWERED ON 06/08/2024**

CONSTRUCTION OF NEW ROADS

**2324 SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI DHARAMBIR SINGH:
SHRI SUKANTA KUMAR PANIGRAHI:
SHRI KRIPANATH MALLAH:
SHRI PRADEEP PUROHIT:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned the construction of new roads this year, including both urban and rural areas; and**
- (b) if so, the details of these sanctioned road projects, including their length, budget allocation, and completion timelines, State-wise, particularly in the Bhiwani-Mahendergarh and Gurugram Parliamentary Constituencies of Haryana and Odisha?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): During the current financial year, 2024-25 till 01.08.2024, a total of 317 road works of 1,823.59 km road length and 52 bridges have been sanctioned at the value of Rs. 1,624.53 crore under Pradhan Mantri Gram Sadak Yojana (PMGSY) including Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) and Pradhan Mantri Jan Jati Adivasi Nyaya Maha Abhiyan (PM-JANMAN). The State/UT-wise details of roads sanctioned and their value of projects are given in Annexure.

The timeline for completion of the projects sanctioned under PMGSY-III & RCPLWEA is March, 2025 and for PM-JANMAN is 31st March, 2028. The Budget Estimates for financial year 2024-25 for the PMGSY including RCPLWEA and PM-JANMAN are 19,000 crore.

Parliamentary constituency-wise data is not maintained within the Ministry. State-wise, district-wise and year-wise details of roads sanctioned, including the districts in Bhiwani-Mahendergarh and Gurugram Parliamentary Constituencies of Haryana and Odisha, may be seen at <http://omms.nic.in> > proposals>statewise list of roads.

Further, as per Budget Speech of 2024-25, Phase IV of PMGSY will be launched to provide all-weather connectivity to 25,000 rural habitations which have become eligible in view of their population increase.

Annexure

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 2324 to be answered on 06.08.2024

State/UT-wise details of the projects sanctioned during 2024-25 (as on 01.08.2024) under PMGSY including RCPLWEA and PM-JANMAN and value of projects

Sl. No.	State	Sanctioned			Value of Projects (Rs. In crores)
		No. of Roads	Road length (in km)	No. of Bridges	
1	Andaman And Nicobar	0	0.00	0	0.00
2	Andhra Pradesh	0	0.00	0	0.00
3	Arunachal Pradesh	79	645.52	36	664.62
4	Assam	78	563.67	14	378.68
5	Bihar	0	0.00	0	0.00
6	Chhattisgarh	2	64.75	0	63.61
7	Goa	0	0.00	0	0.00
8	Gujarat	0	0.00	0	0.00
9	Haryana	0	0.00	0	0.00
10	Himachal Pradesh	0	0.00	0	0.00
11	Jammu And Kashmir	0	0.00	0	0.00
12	Jharkhand	0	0.00	0	0.00
13	Karnataka	18	23.77	2	25.17
14	Kerala	33	159.86	0	160.56
15	Madhya Pradesh	40	180.29	0	150.72
16	Maharashtra	0	0.00	0	0.00
17	Manipur	0	0.00	0	0.00
18	Meghalaya	0	0.00	0	0.00
19	Mizoram	0	0.00	0	0.00
20	Nagaland	0	0.00	0	0.00
21	Odisha	0	0.00	0	0.00
22	Puducherry	0	0.00	0	0.00
23	Punjab	0	0.00	0	0.00
24	Rajasthan	0	0.00	0	0.00
25	Sikkim	0	0.00	0	0.00
26	Tamil Nadu	0	0.00	0	0.00
27	Tripura	42	118.76	0	114.32
28	Uttar Pradesh	0	0.00	0	0.00
29	Uttarakhand	0	0.00	0	0.00
30	West Bengal	0	0.00	0	0.00
31	Telangana	25	66.98	0	66.85
32	Ladakh	0	0.00	0	0.00
	Total	317	1,823.59	52	1,624.53
